

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4809

ANSWERED ON:18.12.2009

HYDRO POWER PROJECTS

Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti;Yadav Shri Dinesh Chandra

Will the Minister of POWER be pleased to state:

(a) whether there has been a delay in the construction and commissioning of several hydro power projects in the country due to rules/procedures relating to financial, environmental, forest and technical clearance;

(b) if so, the details thereof, project wise and State-wise; and

(c) the steps taken/proposed to be taken by the Government to ensure early clearance of all such projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c): The information in respect of hydro power projects scheduled for giving benefits during the 11th Five Year Plan, which have been delayed due to rules/procedures relating to financial, environmental, forest and technical clearance, is being collected.